

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 255/2017 With T.P. No. 73/NCLT/AHM/2017 (New)
Madhya Pradesh High Court Jabalpur Bench C.P. No. 4/2016 (Old)

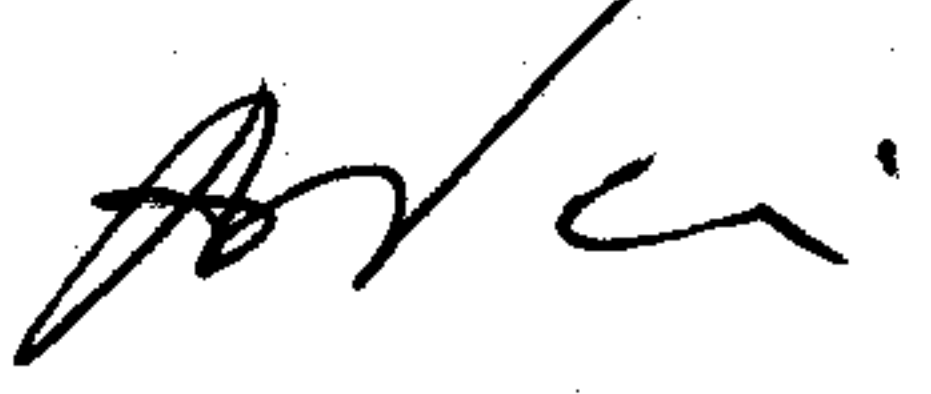
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.09.2017**

Name of the Company: Bhaskar Prakashan Pvt. Ltd.
With
Vishal Sagar AD Lab Pvt. Ltd.

Section of the Companies Act: Section 391-394 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	ANOOP NAIR	ADVOCATE		
2.				

ORDER


Learned Advocate Mr. Anoop Nair i/b Learned Advocate Mr. R.K. Pancholi present for Petitioners.

Petitioner filed IA 255/2017 to withdraw TP 73/2017 with liberty to file fresh properly constituted application.

IA 255/2017 is allowed.

Petitioner is permitted to withdraw TP 73/2017 with liberty to file fresh application.

TP 73/2017 is disposed of as withdrawn.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 1st day of September, 2017.